1815 Oral Answers

the Deputy Minister, the points made in the Solveen Committee Report, related to various deficiencies, one of them being the deficiencies in the plant itself.

SHRI BAIRAGI DWIBEDY; May I know, Sir, whether the expansion of the plant in the Third Five Year Plan, before the plant can work to its full capacity, has been discussed?

SHRI C. SUBRAMANIAM; Yes, Sir, incidentally that was also discussed.

SHRI SUDHIR GHOSH: It is a fact that during these discussions in Bonn the West German authorities pointed out to our people that since the present organisation is not in a position to use the present million-ton plant to more than 35 per cent., or whatever the capacity is that is being used, it would be unwise first to double the one million-ton capacity or raise it to 18 million tons without making sure that the present one-million capacity is fully worked?

SHRI C. SUBRAMANIAM; Yes, Sir, they have suggested means to rectify the mistakes so that the full million production capacity could be achieved, and naturally they expressed some concern about the shortfall in the production now, and so before we take up the expansion programme, the other thing should be looked into and we are giving the first priority to rectify the mistakes and therefore the expansion programme also is likely to go through as scheduled.

SHRI SUDHIR GHOSH; When the Minister or the Secretary says in a public statement that within six months or some reasonable period the plant will reach optimum production, does it mean 35 per cent, or 45 per cent, of the total? What do they really mean by 'optimum production'?

SHRI C. SUBRAMANIAM: Out of the three blast furnaces only two blast furnaces are working just now.

The third one which was inactive had been completely repaired and it would go on stream again some time next month or in early August. With the two blast furnaces functioning we are able to produce about 50,000 tons of steel, and that would mount up to 600,000 tons of steel per year when two blast furnaces alone are producing pig iron. From that the hon. Member might calculate and find that it is more than 80 per cent, taking into account that two blast furnaces are only functioning now.

जनता कार के लिये अपेक्षित विदेशी मुद्रा

*२७३. श्री विमलकुमार मन्नालालजी चौरड़िया : क्या इस्पात तथा भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकारी क्षेत्र में जनता कार के निर्माण के लिये प्रति वर्ष कितनी विदेशी मदा को आवश्यकता होगी ; और

(ख) इस समय विदेशी कारों की खरीद पर प्रति वर्ष कितनी विदेशी मुद्रा खर्च होती है ?

t [Foreign Exchange required for Janta Car

*273. SHRI V. M. CHORDIA: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) how much foreign exchange is required annually for the manufacture of Janta Car in the public sector; and

(b) what amount of foreign ex change is spent annually at present on 1 purchase of foreign cars?]

इस्पात तथा, भारी उद्योग मंत्रालय में उपमंत्री (श्री पी० सी० सेठी): (क) ग्रौर (ख) एक विवरण सभा पटल पर रखा जाता है।

†[] English translation

विवरण

Oral Answer*

(क) सरकारी क्षेत्र में जनता कार के निर्माण के वारे में सरकार शीझ ही अन्तिम निर्यय करने वालो है। विदेशी मुद्रा की आवक्यकता निर्णय होने के बाद ही मालूम होगी।

(ख) अन्य आटोमोबाइल्स की तरह निर्मित य.त्री क.रों का कामरशल बेसिस पर ग्रायात १९४९ से ले कर बन्द कर दिया गया है । अनूमोदित निर्मात(आों को उनके प्रावस्वा-भाजित निर्माण कार्यकर्मों के अनुसार पूर्गत: नौकड डाऊन अवस्था (सी० के० डी० अवस्था) में आयात करने की अनुमति दी जती है । अप्रैल, १९६१ मार्च-१९६२ के वर्ष में तीन प्रकार को कारों अर्थात्, एम बैसेडर, कियट '११००' और स्टेंडर्ड '१०'/स्टेंडर्ड हैरल्ड के निर्माताओं को पुओं के आयात के लिए ४८४.२१ लाख रुपये को विदेशो मदा दी गई ।

t[THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY INDUSTRIES (SHRI P. C. SETHI) : (a) and (b) A statement is laid on the Table of the Sabha.

STATEMENT

(a) Government are likely soon to take a final decision on the question of manufacture of the small car in the Public Sector. The foreign exchange requirementa will be known after the decision is reached.

(b) From 1949 onwards, import, on commercial basis, of passenger cars as of other automobiles in built-up condition has been discontinued. Import is allowed only in completely-knocked-down (c.k.d.) condition and to the approved manufacturers according t° their respective phased manufacturing programmes. The foreign exchange allowed to the manufacturers for the import of components for the manufacture of three types of cars *viz*. Ambassador, Fiat '1100' and Standard

f[] English translation-

'10'^Standard Herald during the year April 1961—March 1962 "was Rs. 584:31 lakhs.]

to Questions

SHRI M. RUTHNASWAMY: May I know, Sir, whether the Government has finally decided on the title of the car? Is it people's car or Janta car? Have Government finally decided on the title of the car or the name of the car?

SHRI C. SUBRAMANIAM: What is in the name? The point is, a cheap-priced car should be available, and if the hon. Member wants, he may call it Swatantra car.

SHRI M. RUTHNASWAMY: I would suggest 'Government baby car' since Government would be producing ft. So why not call it 'Government baby car?

 $\ensuremath{\mathsf{Mr.}}$ CHAIRMAN: Your suggestion has been noted.

श्री विमलकुमार मन्नालालजी चौरड़िया :

क्या मंत्री महोरय यह बतायेंगे कि किन किन प्रान्तों ने अपने यहां उक्त कार के निर्माण हेतु अपने प्रोजल्स श्रीमान् के यहां भेजे हैं और उनमें क्या क्या लागत लगने वाली है और ाकतने में विका होने वाला है ?

श्वी पी० सी० सेठी: जहां तक प्रांतों से दरस्वास्त का सवाल है इस सम्बन्ध में ग्रलग से नोटिस की आवश्यकता है।

श्री विमलकुमार मन्नालालजी चौरड़िया :

मेरा प्रदन सोध है कि निर्माण के लिये कितनी मूद्रा को आवश्यकता होगो और इसके बारे में भिन्न भिन्न राज्यों ने क्या शासन को पत्र लिख हैं ?

SHRI C. SUBRAMANIAM: Almost all the States have applied for this.

SHRI NIREN GHOSH: May I know whether the Government has made any attempt to find out whether these cars can be manufactured in India without involving any foreign exchange to get the components, on rupee payment basis or something like that?

SHRI C. SUBRAMANIAM: Sir, the whole matter has been gone into by an expert committee and their report is now under the consideration of the Government, and we hope to take a decision soon.

SHRI N. SRI RAMA REDDY: What may be the lowest price of such a car?

SHRI C. SUBRAMANIAM: The idea is, excluding tax and other things that the car should be available for about Rs. 5,000. Of course, what the tax should be. will be decided by the Finance Ministry, but the manufactured car should be round about Rs. 5,000)-.

U.D.Cs. IN GOVERNMENT SCHOOLS, DELHI

•274. SHRI V. M. CHORDIA: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that at the time of implementing Ministry of Education order No. F.6-32|54-H.3 dated the 17th June, 1954, the Chief Commissioner, Delhi had put in the condition that Upper Division Clerks in Delhi Government Schools shall be required to handle cash also: if so, whether a copy of such order, along with a copy of the general promotion orders under which this condition was laid down will be laid on the Table of the House; and

(b) by when a decision in respect of granting special pay to Upper Division Clerks who are handling cash in Government Schools in Delhi is likely to be taken?

THE MINISTER OF EDUCATION (SHRI K. L. SHHIMALI) : (a) No condition, as stipulated in the question, was laid down by the Chief Commissioner.

(b) The matter is under examination of the Delhi Administration.

श्री विमलकुमार मन्नालालजी बौरड़ियाः क्या श्रीमन, यह बनलावेंगे कि जो फाइनेंभ डिपार्टमेंट का सरकुलर था क्या उसमें इस बात का इशारा किया गया था कि जो भी कर्मनार्रा केंश को हैण्डल करेंगे उनको एलाउन्क्षेज दिये आयेंगे, फिर एसा करने का क्या अरण है कि कुछ डिस्मों में इसको लागू किया जा रहा है, कुछ में नहीं किया जा रहा है?

डा० कालू लाल श्रीमाली : मैंने निवेदन किया है कि दिल्ली प्रशासन इस मामळ में जांच कर रहा है।

श्री विभलकुमार मन्नालालको चौरड़ियाः म माननीय मंत्री जी से जानना चाहता हूं कि यह कितने समय से विचाराधीन है ग्रीर इस पर निर्णय कब नक संभोषित है ग्रीर क्या रेट्रोन्धेक्टिव इफेक्ट से उसका लाभ ादया जाने वाला है ?

डा० कालू लाल जीमाली : मैं बाशा करता हूँ कि इस मामले में कुछ न कुछ निर्णय शोध कर लिया जायेगा ।

श्री विमलकुमार मन्नालालकी चौरड़िया : मेरे प्रश्न के दो भागों का उत्तर नहीं ग्राया है । पहला यह है कि कब से विचाराधोन है, कब तक यह चलता रहेगा ग्रौर क्या रेट्रोस्पेक्टिव इकेफ्ट

MR. CHAIRMAN: The matter is under investigation. It is difficult tosay anything definite.

श्री विमलकुमार मन्नालासवी चौररियाः कव से इन्वेस्टियेशन में है, श्रीमन् ?

डा० कालू लाल श्रीमाली : अब तक हिल्ली एड्रविनिस्ट्रेशन इम मामडे पर पूरी जांच नहीं कर लेता तब तक इस मामले में कोई जबाद नहीं दे सकरे हैं । यह स्पष्ट हैं कि जिस मामले पर जांच की जा रही है उसका इंतजार करना चाहिये । मैंने निवेदन किया है कि बीझ ही इस पर निर्णय कर लिया जारोंगा)